


THE SCHEDULE
(SEE RULE 18(1))

RETURN OF ASSETS AND LIABILITIES AS ON 31.12.2012

1. Name of the Government Servant in full (In Block letters) : GAURAV KUMAR
2. Service to which he belongs:- H.P. Judicial Service
3. Total length of service:- 10.09.2012
4. i) In Non GAZETTED rank:-
ii) in GAZETTED rank:- GAZETTED
5. Present post and place of posting:- Civil Judge (Jr. Div.) cum Judicial Magistrate
UNA (H.P.)
6. Total annual income from all sources during the Calendar year immediately proceeding the 1st day of January, 2013. : Five lakhs

DECLARATION:-

I, Gaurav Kumar hereby declare that the particulars from FORMS I to V are complete, true and correct as on 31.12.2012 to the best of my knowledge and belief, in respect of information due to be furnished by me under the provisions of Sub-Rule(i) of Rule 18 of the Central Civil Service (Conduct) Rule, 1964.


Signature.

FORM NO.: 1

STATEMENT OF THE IMMOVABLE PROPERTY AS ON 31.12.2012
(i.e. LANDS, HOUSE, SHOPS, OTHER BUILDING ETC.)

Sr. No.	Description property	Precise location (Name of District, Division, Taluk and Village in which the property is situated and also its distinctive number etc..)	Area of land (in case of land & building)	Nature of land (in case of landed property)	Extent of interest	If not own name state in whose name held & his/her relationship of any, with the University (Servant)	Date of acquisition	How acquired (whether by purchase, mortgage, lease inheritance gift or otherwise) & name with details of person(s) from whom acquired (address and connection of the University person/persons (concerned please see note 1 below).	Value of property (See note 2 below)	Particulars of sanctions of prescribed authority, if any.	Total annual income from the property.
1	2	3	4	5	6	7	8	9	10	11	12

1. Land - Khasra No. - 1920 - Non 1/2
160/3, Sq. mt. agriculture 1/2 in March 2012
Purchase
Village Asafnagar the name of wife
Tahsil Roorkee Smt Priyanka
Distt Haridwar Aggarwal
Uttarakhand
Appox. 5 lakhs
Nil

Ch


FORM NO. II

STATEMENT OF LIQUID ASSETS AS ON 31.12.2012

- i). Cash and Bank Balance exceeding 3 months emoluments.
 ii) Deposits, loans advances and investment (Such as shares, securities and debentures etc.).

Sr. No.	Description	Name and addresses of company, Bank etc.	Amount	If not in own name and address of person in whose name held and his/her relationship with the University Servant.	Annual Income derived	Remarks
1	2	3	4	5	6	7

1.	MIS	Post office Roorkhee	42000/-	Joint with wife Sud. Priyanka Aggarwal	33600/-	
2.	R.D	"	17500/-	"	-	
3.	SBI A/c	SBI Roorkhee	225000/-	"	-	

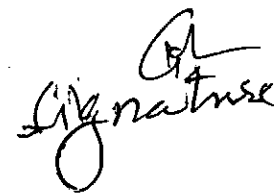

Signature

FORM NO. III

STATEMENT OF MOVEABLE PROPERTY AS ON 31.12.2012

Sr. No.	Description of items	Price of value at the time of acquisition and/or the total payment made upto the date of return, as the case may be in the case of articles purchased on hire a purchase of installment basis.	If not in own name, name and address of the persons in whose name and his/her relationship with University employee	How acquired with approximate date of acquisition.	Remarks.
1	2	3	4	5	6

- | | | | | | |
|----|--------------------|-----------------------------------|---|--|---|
| 1. | Bajaj Scooter | 35000/- | Own name | Purchase in | - |
| 2. | Honda Activa | 45000/- | In the name of wife Mrs. Priyanka Agarwal | 2006
Purchase in 2009 | - |
| 3. | Jewellery | 400 gm. (Gold)
500 gm (Silver) | In joint possession of me and my wife | Gifted by in laws and my parents at the time of marriage | - |
| 4. | Household articles | 1.5 lakhs approx. | - | Purchase and some gifted in marriage | - |

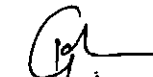

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FORM NO.: IV

STATEMENT OF PROVIDENT FUND AND LIFE INSURANCE POLICY AS ON 31/12/2022

Sr. No.	Insurance policy No. and date of policy	Name & Insurance Company	Sum insured/ date of maturity.	Amount of annual Premium	PROVIDENT FUND			Remarks (If there is dispute regarding closing balance the figure according to the university employee should be mentioned in this column.)
					Type of provident funds/ GPF/CPF Account No.1	Closing balance as last reported by the Audit/ AO. alongwith date of such balance.	Contribution made subsequently	
1	2	3	4	5	6			

1.	252629791 (2001)	LIC	50000/- (2016)	5372/-				
2.	272951787 (2009)	"	100000/- (2029)	6544/-				
3.	253004835 (2002)	"	50000/- (2018)	3508/-				
4.	01839900 (2019)	Kotak	10000/- (2030)	10000/-				



 Signature

FORM NO.: V

STATEMENT OF DEBTS AND OTHER LIABILITIES AS ON 31.12.2012

Sr. No.	Amount	Name and address of creditor	Date of incurring liability.	Detail of transaction	Remarks
1	2	3	4	5	6

— NIL —


Signature